

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. T.A. 37/1997
CO. 13751-W/85

Date of order : 01.09.99

Present : Hon'ble Mr. D. Purkayastha, ~~Judicial Member~~

Hon'ble Mr. G.S. Maingi, Administrative Member

HARIHAR MITRA
VS.
UNION OF INDIA AND ORS.

For the applicant : Mr. P.C. Das, counsel

For the respondents : Mr. B. Mukherjee, counsel

O R D E R

When the matter is taken up for hearing, Mr. P.C. Das appearing on behalf of the applicant submits that he did not receive any instruction from his client and thereby he wants to retire from this case.

2. In view of the aforesaid circumstances, the application is dismissed as being not pressed.

G.S. Maingi
(G.S. MAINGI)

MEMBER(A)

D. Purkayastha
(D. PURKAYASTHA)

MEMBER(J)